GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2512 TO BE ANSWERED ON 21.12.2022

COMMERCIAL USE OF SURPLUS RAILWAY LAND

†2512. SHRI VIJAY KUMAR DUBEY:

Will the Minister of RAILWAYS be pleased to state:

- (a): whether Railways has any plans for commercial use of its surplus land across the country;
- (b): if so, the details of the land identified by the Railways and its current value; and
- (c): the time by which the process is likely to be completed and the amount likely to be accrued from this to the Government?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): Yes, Sir. Identification of surplus railway land for commercial use is a continuous process. A total of 1216 Hectare (approximately) railway land has been identified and entrusted to Rail Land Development Authority (RLDA) for commercial development. Commercial development of Railway land is undertaken by RLDA through open competitive bidding process. Valuation of the individual site varies and is worked out using various valuation methods applying due diligence by the consultants appointed for the individual sites.

The commercial development of Railway land at this scale is complex in nature and requires detailed techno-economic feasibility studies and various statutory clearances from urban-local bodies etc. which affects the valuation and completion time.
